

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3097
ANSWERED ON:13.12.2011
DDA PLOTS FLATS TO BOMB BLAST VICTIMS
Siricilla Shri Rajaiah

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) Whether the Delhi Development Authority has decided to allot plots/flats to bomb blast victims and their dependents;
- (b) if so, the details thereof alongwith the number of plots/flats allotted during the last three years;
- (c) if not, the reasons therefor; and
- (d) the steps taken/being taken to speed up the allotment process of plots/flats to bomb blast victims and their dependents?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a): DDA has reported that no such decision has been taken.
- (b) to (d): Not applicable in view of (a) above.